

DIVISION BENCH

ITEM NO.112

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.153/2024 IN CP (IB) No.32/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S SUNIL KUMAR SHARMA
UNDER SECTION	95(1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Harish Taneja : *RP in person*

Sh. R.P. Agarwal, Sr. Adv. assisted : *For the Personal Guarantor*
by Sh. Abhishek Tripathi, Adv.

ORDER

- 1. At the joint request made by both the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 24th July, 2024, to come up higher on the Board.**

-Sd-
(Ashish Verma)
Member (Technical)

15th July, 2024

Pushpendra Kumar
(Private Secretary)

-Sd-
(Praveen Gupta)
Member (Judicial)